

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO.917
TO BE ANSWERED ON 03RD DECEMBER, 2024**

SUBSTANDARD MEDICATIONS IDENTIFIED BY CDSCO

917: SHRI S NIRANJAN REDDY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government is aware that the Central Drugs Standard Control Organisation (CDSCO) has identified over 50 commonly prescribed medications, including those for high blood pressure, acid reflux, and erectile dysfunction, as substandard;
- (b) if so, the details thereof and the actions taken by Government to address this issue;
- (c) the number of instances reported in the last year concerning substandard medicine tablets, along with the actions taken against the manufacturers; and
- (d) the percentage of medicine tablets tested for quality control by the CDSCO in the last financial year?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (d): List of drugs of various companies, which are declared Not of Standard Quality/ Spurious/ Misbranded/ Adulterated by the Central Drugs Testing Laboratories is regularly uploaded and available on the website of Central Drugs Standard Control Organization (CDSCO) under the heading of Drug Alert (www.cdsc.gov.in). In the cases concerning quality or safety of drugs as and when reported, actions are taken by the licensing authorities concerned under the provisions of Drugs and Cosmetics Act 1940 and its Rules including prosecution in the appropriate Court of law.

As per information received from various States/Union Territories Drugs Controllers, number of drug samples reported Not of Standard Quality/spurious/adulterated and enforcement action taken by the States/UTs Drugs Controller during the year 2023-24 is as under:

Year (April to March)	Number of drugs samples tested	Number of drugs samples declared Not of Standard Quality	Number of drugs samples declared Spurious/ Adulterated	Number of prosecution launched for manufacturing, sale and distribution of spurious/adulterated drugs
2023-24	1,06,150	2,988	282	604
